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WA-2746-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 25th OF SEPTEMBER, 2025

WRIT APPEAL No. 2746 of 2025

SMT. LAXMI CHAKRAWARTI

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Rambihari Gautam - Advocate for appellant.

Shri Anubhav Jain - Government Advocate for respondents/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

After some arguments, learned counsel for appellant seeks leave to withdraw the appeal, however, prays that some time be granted to the appellant to join the place of posting.

In view of the above, appeal is dismissed as withdrawn.

Appellant is permitted to join the fresh place of posting on or before 10.10.2025.

(SANJEEV SACHDEVA) CHIEF JUSTICE

(VINAY SARAF) JUDGE



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